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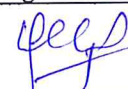
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.219/131 /HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	131

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. B. Suneel	PCS	9985218812 CSsuneel142@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy RoC	Advocate	91600021431	

**ORDER**

PCS for Petitioner Company is present. Shri T. Sujan Kumar Reddy, CGSC RD/ RoC(H) is also present.

Await report. List the matter on 07.08.2018.

  
Member (J)

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